

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

R.A. 48/2001
in
O.A. 2154/1999

28

New Delhi this the 22th day of February, 2001

Hon'ble Smt. Lakshmi Swaminathan, Vice Chairman(J)

Shri Sunil

Review Applicant

VERSUS

Union of India and Ors

Review respondents

O R D E R (By Circulation)

Hon'ble Smt. Lakshmi Swaminathan, Vice Chairman(J)

The Review applicant has prayed that the Tribunal's order dated 28.11.2000 which was heard along with three other cases may be reviewed in the light of the fresh material being available to him.

2. None of the grounds taken in the Review application falls within the provisions of Section 22(3)(f) of the Administrative Tribunals Act, 1985, read with the principles laid down in Order 47 Rule 1 CPC, under which alone R.A is maintainable. RA48/2001 is rejected.

Lakshmi Swaminathan

(Smt. Lakshmi Swaminathan)
Vice Chairman(J)

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